

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3102
TO BE ANSWERED ON AUGUST 04, 2022**

LAND POOLING POLICY OF DELHI

NO. 3102 SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the work has started for developing three model sectors under the Land Pooling Policy of Delhi and if so, the details thereof indicating the sector and zones where the work has been started;**
- (b) the number of applications received and land submitted for the same;**
- (c) the details of land identified for development, applications received and land submitted for pooling till date, zone-wise particularly in P1 zone;**
- (d) whether the Government proposes to made certain changes/amendments to overcome the roadblocks being faced in implementation of scheme; and**
- (e) if so, the details thereof indicating the changes being made and the time frame fixed for the same?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) & (b) Delhi Development Authority(DDA) has informed that they are not developing any model sectors under the Land Pooling Policy.

(c) As on 27.07.2022, total 6,973 applications have been received for participation under Land Pooling Policy on the DDA web-portal through which willingness has been obtained for pooling approx. 7,317 Hectare of land.

...2/-

The zone wise details including P-I zone are as follows:

Zone	Land available for development (in hectare – approx.)	Number of applications received.	Land registered (in Hectares approx.)
K-I	2088	188	252
L	8020	1630	2157
N	6518	3647	3476
P-II	2448	1437	1361
P-I	1510	37	55

In addition to above, 33 applications have been received in Zone J through which willingness has been obtained for pooling approx. 16 Ha. of land.

(d) & (e) Necessary changes are being made from time to time as per requirement to overcome the road blocks being faced in implementation of the scheme. Under the Land Pooling Policy, 70% contiguous land in a Sector is necessarily required to be pooled for further action by DDA. So far, none of the Sectors have achieved this condition. To facilitate the implementation of Land Pooling Policy, the Ministry has allowed issuance of Provisional Notice for formation of Consortium, even where “contiguity” condition is not met. Accordingly, DDA has issued Provisional Notice for formation of Consortium in respect of 3 Sectors viz. Sector 2 and 3 in Zone P-II and Sector 10A in Zone N. The portal inviting willingness to participate in land pooling has also been re-opened by DDA for the period upto 25.08.2022.
